

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) -576 (ND) 2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2018.

NAME OF THE COMPANY: Tractors India Pvt. Ltd. Vs. Varaha Infra Ltd. & Anr.

SECTION OF THE COMPANIES ACT: 9 of IBC 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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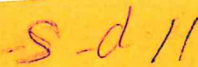
	For the Petitioner (s)	: Mr. Raja Chatterjee and Mr. Adeel Ahmed, Advocates		
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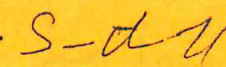
	For the Respondent (s)	: Mr. Abhishek Verma, Advocate		
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ORDER

Despite opportunity granted, no reply has been filed by the Respondent. Reply, if any, be filed before the next date of hearing with an advance copy to the opposite counsel.

Be listed for arguments on 8th February, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)